

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-204
IB-2083/ND/2019
CA-1621/ C-V/ND/2020

IN THE MATTER OF:

M/s Modern Credit Pvt Ltd

....Applicant

Vs

M/s KPG International Pvt Ltd

....Respondent

SECTION

U/s 7 IBC code 2016

Order delivered on 03.03.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

:

For the Respondent

: Mr. M K Garg

ORDER

IA-1621 of 2020:-

An application bearing No. IA-1621 of 2020 filed on behalf of IRP to submit the report for the Constitution of CoC the same is taken on record.


SJH-

(K.K. VOHRA)
MEMBER (T)


SJH-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

(Rakhi)